

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 488 OF 2002

KAPILA HINGORANI & ANR.

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

(With appln(s) for directions and office report)

WITH W.P(C) NO. 194 of 2003

(With office report)

Date: 25/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHANFor Petitioner(s) Ms. Kapila Hingorani, Adv.
M/S. Hingorani & Associates, Adv.For Respondent(s) Mr. Mohan Jain, ASG
Mr. Dinesh Thakur, Adv.
Ms. Rohini Mukherjee, Adv.
Mr. S.N. Terdal, Adv.Mr. P.N. Mishra, Sr. Adv.
Mr. Anil Kumar Jha, Adv.
Mr. Manodranjan Jha, Adv.Mr. Gopal Singh, Adv.
Mr. Manish Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the application for directions.

(Kanchan Jain)
A.R.(Veera Verma)
Court Master